

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 26.11.98

OA 392/98

Sushil Kumar Gaur s/o Shri Babulal r/o Railway Station Ghosrana, Post Ronija Than, Tehsil Kathumar, District Alwar.

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager (Estt), Western Railway, Jaipur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

For the Applicant ... Mr.Suresh Kashyap  
For the Respondents ...

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Sushil Kumar Gaur, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, claiming a direction to the respondents to consider his case for appointment on compassionate grounds.

2. Heard the learned counsel for the applicant.
3. Applicant's case is that his father, Shri Babulal, who was working as Junior Courier under the Senior Divisional Commercial Manager, Western Railway, Jaipur, expired while in service on 18.11.97 leaving behind his widow, his son's widow who has five daughters, applicant and his four children, who have no source of income. The impugned order dated 22.7.98, at Annexure A-1, does not contain any reason for rejecting the request of the applicant for grant of appointment on compassionate basis. The learned counsel for the applicant, instead of pressing this application on merits, wants that the representation made by the applicant, at Annexure A-4, may be reconsidered keeping in view the size of the family of the deceased government servant and other relevant factors.
4. In the circumstances, this application is disposed of, at the stage of admission, with a direction to respondent No.2 to reconsider the applicant's representation, at Annexure A-4, dated nil, and pass a reasoned order thereon within a period of two months from the date of this order. Let a copy of the OA and the annexures thereto be sent to respondent No.2 alongwith a copy of this order.

VK

*GPKN*  
(GOPAL KRISHNA)  
VICE CHAIRMAN